

Copy of order

dt. 14.2.2011

Issued to Counsel
for both sides.D. 15.2.11
S.O.

15.2.2011

Order Dt. - 14-02-2011.

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member

Hon'ble Mr. A. K. Patnaik, Judicial Member

Sankanta Ch. Sengupta Ray, --- Applicant
-V-

2nd son of Indira Das --- Respts

By way of filing a memo,
Mr P.K. Padhi, Id. Counsel for the
applicant has sought permission of
the court to withdraw this O.A. as
the applicant has no grievance in
the present O.A. Permission is
granted. This O.A. is dismissed as
withdrawn. Mr S. Basu, Id. A/c.
appearing for the Respts is present
and heard.

All
Jt. Member

Admn. Member